

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.224
CP/24(AHM)2021

Proceedings under Section 131 of Co. Act, 2013

IN THE MATTER OF:

Keshav Krupa Construction Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jitendra R. Rawal, PCS.

For the RD : Mr. Shiv Pal Singh

For the Respondent : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.

ORDER

Representative from RD office seeks time to file reply as they are awaiting instructions from MCA.

List for further consideration on 11.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)